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<i>).</i>	NAME OF JUDICIAL OFFICER	CASE NO.	CASE TITLE
1	MS. ANJANI MAHAJAN, DJ-12	CS/DJ/612039/2016	SHANTI DEVI ORS. VS. SUBHASH SOOD ORS.
2			NILAM KUMARI KAPUR VS. LALITA KAPUR
3			JAG MOHAN GUPTA VS. GIRDHARI LAL GUPTA
·		CS/DJ/215291/2016	RAKESH VS. BHOLE
5		CSDJ/218/2008	NILAM KUMARI KAPUR VS. LALITA KAPUR

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI ORDER

Pursuant to the directions contained in Hon'ble High Court letter No. 7968/CFM/DHC/2024, dated 15.04.2024, all the cases of more than 30 years old cases (as per Annxure-A) pending in the vacant Court of District Judge-12, previously presided over by Ms. Anjani Mahajan, Central District, Tis Hazari Courts, Delhi. are hereby withdrawn and transferred to the Court of Sh. Sachin Sood, District Judge-01, Central District, Tis Hazari Courts, Delhi, for expeditious disposal, with accordance with law, with immediate effect

(SANJAÝ GARG-I) Principal District & Sessions Judge (HQS)

79 MAY 2021

10. ______/F.3(4)/Gaz/2024 Dated :______

Copy forwarded for information & necessary action to:

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
- 4. The AO(J)/Branch In-Charge, Filing Section (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
- 5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
- 6. The PS/Reader to undersigned.
- 7. The Secretary of Delhi Bar Association, Tis Hazari Court, Delhi.
- 8. The Website Committee (English/Hindi), Tis Hazari Courts, Pelhi.
- 9. The R & I for uploading on Layers.

Principal District & Šessions Judge (HQS)

Delhi